

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA. No. 54(ND)/2015

IN THE MATTER OF:

M/s Cosmos Infra Engineering (India) Ltd.	APPLICANT / PETITIONER
Vs		
M/s Tirupati Buildings and Offices Pvt. Ltd. & Ors.	RESPONDENT

SECTION:

Under Section 397/398

Order delivered on 24.08.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

For the APPLICANT / PETITIONER :- Mr. Ajay Garg, Advocate

For the RESPONDENT 1, 2 & 4 :- Mr. Mukul Chandra, Advocate

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 26th September 2017.

— Sd —

**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**

— Sd —

**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**